

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 26th day of **AUGUST, 2020**.

ORIGINAL APPLICATION NO. 330/391/2020

**HON'BLE MRS. JUSTICE VIJAY LAKSHMI, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

1. Sudhashankar aged about 32 years, Son of Chandrabali R/o Village Purabpatti, Post Bhimalpatti, District Azamgarh.
2. Anupam Prajapati aged about 19 years son of Ramesh Prajapati R/o Village and post Paikuli, Ambedkar Nagar.

.....Applicants

VERSUS

1. Union of India through its Secretary, Ministry of Communication and Information Technology, Department of post Dak Bhawan, New Delhi.
2. The Chief Post Master General, U.P. Circle Lucknow.
3. Inspector Post Offices Mohammadabad, Gohna Sub-Divisional Mau, Azamgarh Division, Azamgarh
4. Assistant Supdt. Post Offices, Akbarpur West Ambedkar Nagar.

.....Respondents

Advocate for the Applicants : Shri Babu Nandan Singh

Advocate for the Respondents : Smt L P Tiwari

O R D E R

(Delivered by Hon'ble Mrs. Vijay Lakshmi, Member-J)

This O.A. has been filed before this Division Bench during period of Unlock-3.

2. The undersigned as well as Hon'ble Mr. Anand Mathur, Member (Administrative) have joined this Division Bench on line through Virtual Conferencing facility.
3. Shri Babu Nandan Singh, Advocate for the applicants is physically present in the Court and Shri L P Tiwari, Advocate, representing all the respondents, is present online through video conferencing.

4. At the very outset, learned counsel for the applicants prays that he may be permitted to withdraw this O.A with liberty to file fresh OA with better particulars.

5. Learned counsel for the respondents has no objection against the aforesaid prayer.

6. Accordingly, the OA is dismissed as withdrawn with liberty to the applicant to file a fresh OA with better particulars.

(ANAND MATHUR)
MEMBER-A

(JUSTICE VIJAY LAKSHMI)
MEMBER-J

RKM